

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 99/16	TP 171/17	Hearing	391 / 394	Deccapel Fashions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Asits 9482848179	Counsel for Petitioner	<i>[Signature]</i>

Counsel for Petitioner is present. Counsel appearing for ROC and RD is present. He requested time to proceed with the matter basing on the reply affidavit given by the counsel for petitioner company over the objections raised by the ROC.

List it on 14.06.2017.

MEMBER (J)

*[Signature]*  
MEMBER (T)